

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8563 OF 2001

COMMR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. SRI GANGANAGAR BOTTLING CO.

Respondent(s)

(With office report )

WITH Civil Appeal NO. 3417-3425 of 2002

(With appln. for ex-parte stay and c/delay in re-filing appeal and permission to place addl. documents on

record and c/delay in filing rejoinder and with office report)

Civil Appeal NO. 4398 of 2003

(With appln. for ex-parte stay and condition of delay in filing appeal and with office report)

Date: 18/10/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. A.Subba Rao, Adv.

Ms. Binu Tamta, Adv.

Mr. T.A.Khan, Adv.

Mr. Ajay Sharma, Adv.

Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mr. Joseph Vellapally, Sr. Adv.

Mr. Sunil Kumar Jain, Adv.

Mr. K.R. Sasiprabhu, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after three weeks.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master